

- (b) if so, the details thereof during the last three years in Andhra Pradesh;
- (c) whether there is any transparency in the schemes;
- (d) if so, the details thereof; and
- (e) the total outcome of these schemes, State-wise, especially in West Godavari and East Godavari districts of Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA): (a) and (b) Yes, Sir. 7883 piped water schemes have been completed in Andhra Pradesh and handed over to Gram Panchayats for operation and maintenance during the last three years. Of these, 3290 were handed over in 2006-07, 3205 in 2007-08 and 1388 in 2008-09.

(c) and (d) For greater transparency, Gram Panchayats are involved in every stage of the scheme such as pre-planning, planning and execution of the schemes.

(e) The State has a total of 47,839 piped water schemes as on 01.04.2009. 1113 such schemes in the East Godavari District and 2002 schemes in West Godavari District have been handed over to Gram Panchayats in the last three years.

#### **Wages to women workers under NREGS**

3487. DR. JANARDHAN WAGHMARE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government proposes to pay equal wages to women for equal work under the National Rural Employment Guarantee Scheme (NREGS), across the country as a measure for empowering women;
- (b) if so, by when it will be implemented; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Under NREGA, equal wages are payable to men and women workers. Para 34 of Schedule-II of the Act provides that in case of every employment under the scheme, there shall be no discrimination solely on the ground of gender and the provisions of the Equal Remuneration Act, 1976 shall be complied with.

(b) and (c) Do not arise.

#### **Roads under NREGS in SC/ST areas in Andhra Pradesh**

3488. SHRI MOHD. ALI KHAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government has decided to take up roads under National Rural Employment Guarantee Scheme (NREGS) in the SC/ST inhabited areas in each State, especially in Andhra Pradesh;
- (b) if so, the details thereof;
- (c) the time set to complete these projects; and
- (d) if not, by when such proposals will be implemented?